GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 133 ANSWERED ON 29/07/2025

HOUSING FOR ALL UNDER PMAY-G

*133. Shri JoyantaBasumatary: Shri RajkumarChahar:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the role and impact of the Pradhan MantriAwasYojana-Gramin (PMAY-G) in realizing the aspirational goal of "Housing for All," especially among economically weaker rural households and the steps taken to achieve the target of Housing for All;
- (b) the details and total number of houses targeted by the Government cumulatively under Phase I and Phase II, Statewise including North Eastern Region and Maharashtra;
- (c) the details and total number of houses sanctioned and completed so far and funds sanctioned, released and utilised therefor during the last five years, State, district and blockwise;
- (d) the details and total number of beneficiaries under the scheme, State and district-wise including the districts of Karnataka especially for Chikkaballapur;
- (e) whether there are any plans to enhance the benefits under the scheme and revising the scheme document, if so, the details thereof; and
- (f) whether there is any provision for geo-tagging of houses completed under the scheme, if so, the number of sites geo tagged so far, State/UT-wise?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. *133 TO BE ANSWERED ON 29.07.2025 REGARDING "Housing for All under PMAY-G"

(a): The Ministry of Rural Development is implementing the Pradhan MantriAwaasYojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas.

Under the PMAY-G, the initial target was to provide assistance for the construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved the implementation of the scheme during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional houses. The beneficiaries under PMAY-G are identified based on the housing deprivation parameters under Socio-Economic Caste Census (SECC) 2011 database and finalized Awaas+ survey list.

The Government of India has approved the continuation of the Pradhan MantriAwaasYojana - Gramin (PMAY-G) for saturating the Awaas + (2018) list (after updation) and balance eligible households in SECC 2011 PWL by providing assistance within overall ceiling of 2 crorepucca houses with basic amenities from April, 2024 to March, 2029.

Under the PMAY-G, as of 24.07.2025, the Ministry has allocated cumulative target of 4.12 crore houses to the States/UTs against which the States/UTs have given sanctions to 3.84 crore beneficiaries and 2.81 crore houses are already completed.

To ensure the timely achievement of the target, the Ministry is taking the following initiatives on a regular basis:

- Timely allocation of targets to the States/UTs and release of adequate funds.
- ii. Review of progress at the level of Ministry.
- iii. Launch of PMAY-G analytic dashboard for monitoring and supervision of the scheme.
- iv. Follow-ups with the State to ensure the release of central and state share of funds and provision of land to landless beneficiaries in rural areas.
- v. Awards to the best performing States/UTs, Districts based on the performance index dashboard, thereby creating health competition and motivation among the States/UTs for achieving the set targets.

- (b): The State/UT wise details of cumulative house targets allocated by the Ministry and houses sanctioned & completed, as of 24.07.2025 including NorthEastern Region and Maharashtra is given in Annexure-I.

Central Assistance under PMAY-G is released directly to the State/Union Territory (UT) considering the State/UT as a unit. Further release of these funds to beneficiaries is done by the respective State/UT Governments. The district/block-level data related to funds utilised Financial-Year wise can be seen at the programme website at AwaasSoft-->Reports-->High level financial progress report.">www.pmayg.nic.in-->AwaasSoft-->Reports-->High level financial progress report.

The State/UT-wise details of houses sanctioned, completed, Central share of funds released and funds utilized (including State Share) during last five years (FY 2020-21 to 2024-25) under PMAY-G is given in Annexure-II.

- (d): The State/UT wise details of cumulative house targets allocated by the Ministry and houses sanctioned & completed, as of 24.07.2025 including Karnataka is given in Annexure-I. The cumulative District/Block-wise details of houses sanctioned & completed under PMAY-G, including the Chikkaballapur& other districts of Karnataka against targets allocated can be seen at the programme website at AwaasSoft---> Reports--> Houses progress against the target financial year.">financial year.
- (e): The PMAY-G is being implemented with effect from 1st April, 2016 to provide assistance to the eligible rural households for the construction of pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas of the country. Under the PMAY-G, the initial target was construction of 2.95 crore houses during FY 2016-17 to 2023-24. The Government of India has approved continuation for implementation of the scheme for 5 more years during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional houses as per the existing unit assistance. The beneficiaries are provided financial assistance of

Rs. 1.20 lakh in plain areas and Rs. 1.30 lakh in the North-Eastern Region States and 2 Hill States (Himachal Pradesh and Uttarakhand) and UTs of Jammu and Kashmir and Ladakh. In addition to this, assistance of Rs.12,000/- is also extended for construction of toilets through convergence with Swachh Bharat Mission – Gramin (SBM-G), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or any other dedicated source of funding. Further, it is mandatory to provide support of 90/95 person days unskilled wage employment at the current rates (approximately Rs. 27,000) to a PMAY-G beneficiary for construction of his /her house in convergence with MGNREGS. The PMAY-G households are also provided water, Liquefied Petroleum Gas (LPG), and electricity connections in convergence with other relevant schemes. At present there is no proposal under consideration of the Ministry to enhance unit assistance under the PMAY-G scheme.

(f): Release of installments to a beneficiary is dependent upon completion of a pre-determined stage of construction and uploading of geo-tagged, time and date stamped photo of that stage on AwaasSoft through AwaasApp. Under the PMAY-G, it is mandatory to upload geo-tagged photographs with time and date at each stage of house construction, including geo-tagging of the 'existing site' and 'proposed site' before house sanction. The AwaasApp mobile application of the Ministry facilitates the same. The State/UT wise no. of house sites geo-tagged before sanctioning of houses to beneficiaries of PMAY-G, as of 24.07.2025 is given in Annexure-III.

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) AND (d) OF LOK SABHA STARRED QUESTION NO. *133 TO BE ANSWERED ON 29.07.2025 REGARDING "Housing for All under PMAY-G"

State/UT wise details of cumulative house targets allocated by the Ministry and houses sanctioned & completed, as of 24.07.2025 including North Eastern Region, Maharashtra and Karnataka is given as under:-

No	S.	Name of the State/UT	Cumulative	Cumulative Houses	Cumulative Houses
1 Arunachal Pradesh 35,937 35,591 35,591 2 Assam 29,87,868 28,75,392 20,71,467 3 Bihar 50,12,752 49,01,233 38,30,403 4 Chhattisgarh 26,42,224 23,75,745 14,89,544 5 Goa 257 254 242 6 Gujarat 9,02,354 8,29,202 5,88,790 7 Haryana 1,06,460 74,909 39,732 8 Himachal Pradesh 1,21,502 97,550 35,322 9 Jammu and Kashmir 3,36,498 3,34,773 3,13,323 10 Jharkhand 20,12,107 19,39,716 15,71,615 11 Kerala 2,32,916 76,167 34,363 12 Madhya Pradesh 57,74,572 49,38,196 38,47,563 13 Maharashtra 43,70,829 40,82,626 13,80,724 14 Manipur 1,08,550 1,01,549 38,028 15 Meg	No		Targets allocated	sanctioned by the	completed
2 Assam 29,87,868 28,75,392 20,77,467 3 Bihar 50,12,752 49,01,233 38,30,403 4 Chhattisgarh 26,42,224 23,75,745 14,89,544 5 Goa 257 254 242 6 Gujarat 9,02,354 8,29,202 5,88,790 7 Haryana 1,06,460 74,909 39,732 8 Himachal Pradesh 1,21,502 97,550 35,322 9 Jammu and Kashmir 3,36,498 3,34,773 3,13,323 10 Jharkhand 20,12,107 19,39,716 15,71,615 11 Kerala 2,32,916 76,167 34,363 12 Madhya Pradesh 57,74,572 49,38,196 38,47,563 13 Maharashtra 43,70,829 40,82,626 13,80,724 14 Manipur 1,08,550 1,01,549 38,028 15 Meghalaya 1,88,034 1,85,772 1,49,460 16 Mizo			by Ministry	States/UTs	
3 Bihar 50,12,752 49,01,233 38,30,403 4 Chhattisgarh 26,42,224 23,75,745 14,89,544 5 Goa 257 254 242 6 Gujarat 9,02,354 8,29,202 5,88,790 7 Haryana 1,06,460 74,909 39,732 8 Himachal Pradesh 1,21,502 97,550 35,322 9 Jammu and Kashmir 3,36,498 3,34,773 3,13,323 10 Jharkhand 20,12,107 19,39,716 15,71,615 11 Kerala 2,32,916 76,167 34,363 12 Madhya Pradesh 57,74,572 49,38,196 38,47,563 13 Maharashtra 43,70,829 40,82,626 13,80,724 14 Manipur 1,08,550 1,01,549 38,028 15 Meghalaya 1,88,034 1,85,772 1,49,460 16 Mizoram 29,967 29,959 25,307 17 Nagaland </td <td>1</td> <td>Arunachal Pradesh</td> <td>35,937</td> <td>35,591</td> <td>35,591</td>	1	Arunachal Pradesh	35,937	35,591	35,591
4 Chhattisgarh 26,42,224 23,75,745 14,89,544 5 Goa 257 254 242 6 Gujarat 9,02,354 8,29,202 5,88,790 7 Haryana 1,06,460 74,909 39,732 8 Himachal Pradesh 1,21,502 97,550 35,322 9 Jammu and Kashmir 3,36,498 3,34,773 3,13,323 10 Jharkhand 20,12,107 19,39,716 15,71,615 11 Kerala 2,32,916 76,167 34,363 12 Madhya Pradesh 57,74,572 49,38,196 38,47,563 13 Maharashtra 43,70,829 40,82,626 13,80,724 14 Manipur 1,08,550 1,01,549 38,028 15 Meghalaya 1,88,034 1,85,772 1,49,460 16 Mizoram 29,967 29,959 25,307 17 Nagaland 48,830 48,760 36,216 18 Odisha	2	Assam	29,87,868	28,75,392	20,71,467
5 Goa 257 254 242 6 Gujarat 9,02,354 8,29,202 5,88,790 7 Haryana 1,06,460 74,909 39,732 8 Himachal Pradesh 1,21,502 97,550 35,322 9 Jammu and Kashmir 3,36,498 3,34,773 3,13,323 10 Jharkhand 20,12,107 19,39,716 15,71,615 11 Kerala 2,32,916 76,167 34,363 12 Madhya Pradesh 57,74,572 49,38,196 38,47,563 13 Maharashtra 43,70,829 40,82,626 13,80,724 14 Manipur 1,08,550 1,01,549 38,028 15 Meghalaya 1,88,034 1,85,772 1,49,460 16 Mizoram 29,967 29,959 25,307 17 Nagaland 48,830 48,760 36,216 18 Odisha 28,49,889 28,11,018 24,20,261 19 Punjab	3	Bihar	50,12,752	49,01,233	38,30,403
6 Gujarat 9,02,354 8,29,202 5,88,790 7 Haryana 1,06,460 74,909 39,732 8 Himachal Pradesh 1,21,502 97,550 35,322 9 Jammu and Kashmir 3,36,498 3,34,773 3,13,323 10 Jharkhand 20,12,107 19,39,716 15,71,615 11 Kerala 2,32,916 76,167 34,363 12 Madhya Pradesh 57,74,572 49,38,196 38,47,563 13 Maharashtra 43,70,829 40,82,626 13,80,724 14 Manipur 1,08,550 1,01,549 38,028 15 Meghalaya 1,88,034 1,85,772 1,49,460 16 Mizoram 29,967 29,959 25,307 17 Nagaland 48,830 48,760 36,216 18 Odisha 28,49,889 28,11,018 24,20,261 19 Punjab 1,03,674 76,723 41,452 20 Rajas	4	Chhattisgarh	26,42,224	23,75,745	14,89,544
7 Haryana 1,06,460 74,909 39,732 8 Himachal Pradesh 1,21,502 97,550 35,322 9 Jammu and Kashmir 3,36,498 3,34,773 3,13,323 10 Jharkhand 20,12,107 19,39,716 15,71,615 11 Kerala 2,32,916 76,167 34,363 12 Madhya Pradesh 57,74,572 49,38,196 38,47,563 13 Maharashtra 43,70,829 40,82,626 13,80,724 14 Manipur 1,08,550 1,01,549 38,028 15 Meghalaya 1,88,034 1,85,772 1,49,460 16 Mizoram 29,967 29,959 25,307 17 Nagaland 48,830 48,760 36,216 18 Odisha 28,49,889 28,11,018 24,20,261 19 Punjab 1,03,674 76,723 41,452 20 Rajasthan 24,97,121 24,32,047 17,49,778 21 <td< td=""><td>5</td><td>Goa</td><td>257</td><td>254</td><td>242</td></td<>	5	Goa	257	254	242
8 Himachal Pradesh 1,21,502 97,550 35,322 9 Jammu and Kashmir 3,36,498 3,34,773 3,13,323 10 Jharkhand 20,12,107 19,39,716 15,71,615 11 Kerala 2,32,916 76,167 34,363 12 Madhya Pradesh 57,74,572 49,38,196 38,47,563 13 Maharashtra 43,70,829 40,82,626 13,80,724 14 Manipur 1,08,550 1,01,549 38,028 15 Meghalaya 1,88,034 1,85,772 1,49,460 16 Mizoram 29,967 29,959 25,307 17 Nagaland 48,830 48,760 36,216 18 Odisha 28,49,889 28,11,018 24,20,261 19 Punjab 1,03,674 76,723 41,452 20 Rajasthan 24,97,121 24,32,047 17,49,778 21 Sikkim 1,399 1,397 1,393 22 Tami	6	Gujarat	9,02,354	8,29,202	5,88,790
9 Jammu and Kashmir 3,36,498 3,34,773 3,13,323 10 Jharkhand 20,12,107 19,39,716 15,71,615 11 Kerala 2,32,916 76,167 34,363 12 Madhya Pradesh 57,74,572 49,38,196 38,47,563 13 Maharashtra 43,70,829 40,82,626 13,80,724 14 Manipur 1,08,550 1,01,549 38,028 15 Meghalaya 1,88,034 1,85,772 1,49,460 16 Mizoram 29,967 29,959 25,307 17 Nagaland 48,830 48,760 36,216 18 Odisha 28,49,889 28,11,018 24,20,261 19 Punjab 1,03,674 76,723 41,452 20 Rajasthan 24,97,121 24,32,047 17,49,778 21 Sikkim 1,399 1,397 1,393 22 Tamil Nadu 9,57,825 7,43,290 6,45,573 23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarakhand 69,194 68,534 68,218 26 West Bengal 45,69,423 45,69,032 34,19,419 27 Andaman and Nicobar Islands 28 Dadra and Nagar Haveli and Daman and Diu 29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799	7	Haryana	1,06,460	74,909	39,732
10 Jharkhand 20,12,107 19,39,716 15,71,615 11 Kerala 2,32,916 76,167 34,363 12 Madhya Pradesh 57,74,572 49,38,196 38,47,563 13 Maharashtra 43,70,829 40,82,626 13,80,724 14 Manipur 1,08,550 1,01,549 38,028 15 Meghalaya 1,88,034 1,85,772 1,49,460 16 Mizoram 29,967 29,959 25,307 17 Nagaland 48,830 48,760 36,216 18 Odisha 28,49,889 28,11,018 24,20,261 19 Punjab 1,03,674 76,723 41,452 20 Rajasthan 24,97,121 24,32,047 17,49,778 21 Sikkim 1,399 1,397 1,393 22 Tamil Nadu 9,57,825 7,43,290 6,45,573 23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh<	8	Himachal Pradesh	1,21,502	· ·	35,322
11 Kerala 2,32,916 76,167 34,363 12 Madhya Pradesh 57,74,572 49,38,196 38,47,563 13 Maharashtra 43,70,829 40,82,626 13,80,724 14 Manipur 1,08,550 1,01,549 38,028 15 Meghalaya 1,88,034 1,85,772 1,49,460 16 Mizoram 29,967 29,959 25,307 17 Nagaland 48,830 48,760 36,216 18 Odisha 28,49,889 28,11,018 24,20,261 19 Punjab 1,03,674 76,723 41,452 20 Rajasthan 24,97,121 24,32,047 17,49,778 21 Sikkim 1,399 1,397 1,393 22 Tamil Nadu 9,57,825 7,43,290 6,45,573 23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarkhand	9	Jammu and Kashmir	3,36,498	3,34,773	3,13,323
12 Madhya Pradesh 57,74,572 49,38,196 38,47,563 13 Maharashtra 43,70,829 40,82,626 13,80,724 14 Manipur 1,08,550 1,01,549 38,028 15 Meghalaya 1,88,034 1,85,772 1,49,460 16 Mizoram 29,967 29,959 25,307 17 Nagaland 48,830 48,760 36,216 18 Odisha 28,49,889 28,11,018 24,20,261 19 Punjab 1,03,674 76,723 41,452 20 Rajasthan 24,97,121 24,32,047 17,49,778 21 Sikkim 1,399 1,397 1,393 22 Tamil Nadu 9,57,825 7,43,290 6,45,573 23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarakhand 69,194 68,534 68,218 26 West Bengal 45,69,423 45,69,032 34,19,419 27 An	10	Jharkhand	20,12,107	19,39,716	15,71,615
12 Madhya Pradesh 57,74,572 49,38,196 38,47,563 13 Maharashtra 43,70,829 40,82,626 13,80,724 14 Manipur 1,08,550 1,01,549 38,028 15 Meghalaya 1,88,034 1,85,772 1,49,460 16 Mizoram 29,967 29,959 25,307 17 Nagaland 48,830 48,760 36,216 18 Odisha 28,49,889 28,11,018 24,20,261 19 Punjab 1,03,674 76,723 41,452 20 Rajasthan 24,97,121 24,32,047 17,49,778 21 Sikkim 1,399 1,397 1,393 22 Tamil Nadu 9,57,825 7,43,290 6,45,573 23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarkhand 69,194 68,534 68,218 26 West Ben	11	Kerala	· · ·	76,167	
14 Manipur 1,08,550 1,01,549 38,028 15 Meghalaya 1,88,034 1,85,772 1,49,460 16 Mizoram 29,967 29,959 25,307 17 Nagaland 48,830 48,760 36,216 18 Odisha 28,49,889 28,11,018 24,20,261 19 Punjab 1,03,674 76,723 41,452 20 Rajasthan 24,97,121 24,32,047 17,49,778 21 Sikkim 1,399 1,397 1,393 22 Tamil Nadu 9,57,825 7,43,290 6,45,573 23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarakhand 69,194 68,534 68,218 26 West Bengal 45,69,423 45,69,032 34,19,419 27 Andaman and 3,424 2,593 1,302 Nicobar Islands 11,364 <td>12</td> <td>Madhya Pradesh</td> <td>57,74,572</td> <td>49,38,196</td> <td>38,47,563</td>	12	Madhya Pradesh	57,74,572	49,38,196	38,47,563
15 Meghalaya 1,88,034 1,85,772 1,49,460 16 Mizoram 29,967 29,959 25,307 17 Nagaland 48,830 48,760 36,216 18 Odisha 28,49,889 28,11,018 24,20,261 19 Punjab 1,03,674 76,723 41,452 20 Rajasthan 24,97,121 24,32,047 17,49,778 21 Sikkim 1,399 1,397 1,393 22 Tamil Nadu 9,57,825 7,43,290 6,45,573 23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarakhand 69,194 68,534 68,218 26 West Bengal 45,69,423 45,69,032 34,19,419 27 Andaman and 3,424 2,593 1,302 Nicobar Islands 11,364 10,935 5,020 28 Dadra and Nagar Haveli and Daman and Di	13	Maharashtra	43,70,829	40,82,626	13,80,724
16 Mizoram 29,967 29,959 25,307 17 Nagaland 48,830 48,760 36,216 18 Odisha 28,49,889 28,11,018 24,20,261 19 Punjab 1,03,674 76,723 41,452 20 Rajasthan 24,97,121 24,32,047 17,49,778 21 Sikkim 1,399 1,397 1,393 22 Tamil Nadu 9,57,825 7,43,290 6,45,573 23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarakhand 69,194 68,534 68,218 26 West Bengal 45,69,423 45,69,032 34,19,419 27 Andaman and 3,424 2,593 1,302 Nicobar Islands 11,364 10,935 5,020 28 Dadra and Nagar Haveli and Daman and Diu 11,364 10,935 5,020 29 Lakshadweep	14	Manipur	1,08,550	1,01,549	38,028
17 Nagaland 48,830 48,760 36,216 18 Odisha 28,49,889 28,11,018 24,20,261 19 Punjab 1,03,674 76,723 41,452 20 Rajasthan 24,97,121 24,32,047 17,49,778 21 Sikkim 1,399 1,397 1,393 22 Tamil Nadu 9,57,825 7,43,290 6,45,573 23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarakhand 69,194 68,534 68,218 26 West Bengal 45,69,423 45,69,032 34,19,419 27 Andaman and Nicobar Islands 11,364 10,935 5,020 28 Dadra and Nagar Haveli and Daman and Diu 11,364 10,935 5,020 29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799	15	Meghalaya	1,88,034	1,85,772	1,49,460
18 Odisha 28,49,889 28,11,018 24,20,261 19 Punjab 1,03,674 76,723 41,452 20 Rajasthan 24,97,121 24,32,047 17,49,778 21 Sikkim 1,399 1,397 1,393 22 Tamil Nadu 9,57,825 7,43,290 6,45,573 23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarakhand 69,194 68,534 68,218 26 West Bengal 45,69,423 45,69,032 34,19,419 27 Andaman and 3,424 2,593 1,302 Nicobar Islands 11,364 10,935 5,020 28 Dadra and Nagar Haveli and Daman and Diu 11,364 10,935 5,020 29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799	16	Mizoram	29,967	29,959	25,307
19 Punjab 1,03,674 76,723 41,452 20 Rajasthan 24,97,121 24,32,047 17,49,778 21 Sikkim 1,399 1,397 1,393 22 Tamil Nadu 9,57,825 7,43,290 6,45,573 23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarakhand 69,194 68,534 68,218 26 West Bengal 45,69,423 45,69,032 34,19,419 27 Andaman and Nicobar Islands 3,424 2,593 1,302 28 Dadra and Nagar Haveli and Daman and Diu 11,364 10,935 5,020 29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799	17	Nagaland	48,830	48,760	36,216
20 Rajasthan 24,97,121 24,32,047 17,49,778 21 Sikkim 1,399 1,397 1,393 22 Tamil Nadu 9,57,825 7,43,290 6,45,573 23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarakhand 69,194 68,534 68,218 26 West Bengal 45,69,423 45,69,032 34,19,419 27 Andaman and Nicobar Islands 3,424 2,593 1,302 28 Dadra and Nagar Haveli and Daman and Diu 11,364 10,935 5,020 29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799	18	Odisha	28,49,889	28,11,018	24,20,261
21 Sikkim 1,399 1,397 1,393 22 Tamil Nadu 9,57,825 7,43,290 6,45,573 23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarakhand 69,194 68,534 68,218 26 West Bengal 45,69,423 45,69,032 34,19,419 27 Andaman and Nicobar Islands 3,424 2,593 1,302 28 Dadra and Nagar Haveli and Daman and Diu 11,364 10,935 5,020 29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799	19	Punjab	1,03,674	76,723	41,452
22 Tamil Nadu 9,57,825 7,43,290 6,45,573 23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarakhand 69,194 68,534 68,218 26 West Bengal 45,69,423 45,69,032 34,19,419 27 Andaman and Nicobar Islands 11,364 2,593 1,302 28 Dadra and Nagar Haveli and Daman and Diu 11,364 10,935 5,020 29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799	20	Rajasthan	24,97,121	24,32,047	17,49,778
23 Tripura 3,76,913 3,76,279 3,71,132 24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarakhand 69,194 68,534 68,218 26 West Bengal 45,69,423 45,69,032 34,19,419 27 Andaman and Nicobar Islands 2,593 1,302 28 Dadra and Nagar Haveli and Daman and Diu 11,364 10,935 5,020 29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799	21	Sikkim	1,399	1,397	1,393
24 Uttar Pradesh 36,85,704 36,56,226 36,37,964 25 Uttarakhand 69,194 68,534 68,218 26 West Bengal 45,69,423 45,69,032 34,19,419 27 Andaman and Nicobar Islands 2,593 1,302 28 Dadra and Nagar Haveli and Daman and Diu 11,364 10,935 5,020 29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799	22	Tamil Nadu	9,57,825	7,43,290	6,45,573
25 Uttarakhand 69,194 68,534 68,218 26 West Bengal 45,69,423 45,69,032 34,19,419 27 Andaman and Nicobar Islands 2,593 1,302 28 Dadra and Nagar Haveli and Daman and Diu 11,364 10,935 5,020 29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799	23	Tripura	3,76,913	3,76,279	3,71,132
26 West Bengal 45,69,423 45,69,032 34,19,419 27 Andaman and Nicobar Islands 2,593 1,302 28 Dadra and Nagar Haveli and Daman and Diu 11,364 10,935 5,020 29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799	24	Uttar Pradesh	36,85,704	36,56,226	36,37,964
27 Andaman and Nicobar Islands 3,424 2,593 1,302 28 Dadra and Nagar Haveli and Daman and Diu 11,364 10,935 5,020 29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799	25	Uttarakhand	69,194	68,534	68,218
Nicobar Islands 28 Dadra and Nagar Haveli 11,364 10,935 5,020	26	West Bengal	45,69,423	45,69,032	34,19,419
28 Dadra and Nagar Haveli and Daman and Diu 11,364 10,935 5,020 29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799	27	Andaman and	3,424	2,593	1,302
and Daman and Diu 29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799		Nicobar Islands			
29 Lakshadweep 45 53 45 30 Andhra Pradesh 2,47,114 2,46,930 88,799	28	Dadra and Nagar Haveli	11,364	10,935	5,020
30 Andhra Pradesh 2,47,114 2,46,930 88,799		and Daman and Diu			
	29	Lakshadweep	45	53	45
1	30	Andhra Pradesh	2,47,114	2,46,930	88,799
31 Karnataka 9,44,140 5,02,838 1,57,328	31	Karnataka	9,44,140	5,02,838	1,57,328
32 Telangana 0 0 0	32	Telangana	0	0	0
33 Ladakh 3,004 3,004 3,004	33	Ladakh	3,004	3,004	3,004
Total 4,12,31,890 3,84,28,293 2,80,98,378		Total	4,12,31,890	3,84,28,293	2,80,98,378

Note: PMAY-G is not implemented in UTs of Delhi, Chandigarh and Puducherry. State of Telangana did not implement the PMAY-G during previous phase (2016-17 to 2023-24)

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO. *133 TO BE ANSWERED ON 29.07.2025 REGARDING "Housing for All under PMAY-G"

(I) State/UT-wise details of houses sanctioned and completed, during last five years (FY 2020-21 to 2024-25) under the PMAY-G is given as under:-

S.	Name of the State/UT	Houses sanctioned during	Houses completed during
No.		FY 2020-21 to 2024-25	FY 2020-21 to 2024-25
1	Arunachal Pradesh	32,149	34,759
2	Assam	21,63,318	18,01,756
3	Bihar	23,91,642	28,41,593
4	Chhattisgarh	11,64,819	7,47,263
5	Goa	95	217
6	Gujarat	5,25,376	3,74,529
7	Haryana	49,999	20,372
8	Himachal Pradesh	89,652	28,260
9	Jammu and Kashmir	2,64,643	2,92,491
10	Jharkhand	9,61,475	9,53,624
11	Kerala	55,629	17,573
12	Madhya Pradesh	30,01,607	22,37,248
13	Maharashtra	25,54,203	9,40,559
14	Manipur	91,649	29,156
15	Meghalaya	1,54,321	1,32,876
16	Mizoram	23,445	22,077
17	Nagaland	44,522	32,512
18	Odisha	12,70,759	12,23,835
19	Punjab	49,730	27,683
20	Rajasthan	11,50,800	9,34,350
21	Sikkim	320	341
22	Tamil Nadu	3,67,237	4,12,519
23	Tripura	3,28,783	3,40,954
24	Uttar Pradesh	22,15,798	22,20,121
25	Uttarakhand	56,021	55,861
26	West Bengal	22,14,956	18,03,492
27	Andaman and Nicobar Islands	1,674	1,016
28	Dadra and Nagar Haveli and	5,608	4,589
	Daman and Diu	·	·
29	Lakshadweep	0	36
30	Andhra Pradesh	1,81,227	42,092
31	Karnataka	2,59,308	71,924
32	Telangana	0	0
33	Ladakh	1,776	1,660
	Total	2,16,72,541	1,76,47,338

Note:

- i. PMAY-G is not implemented in UTs of Delhi, Chandigarh and Puducherry. State of Telangana did not implement the PMAY-G during previous phase (2016-17 to 2023-24)
- ii. Houses completed includes houses sanctioned during previous years also as guidelines provide 12 months time for completion of house from date of sanction.

(II) State/UT-wise details of Central share of funds released and funds utilized (including State Share) during last five years (FY 2020-21 to 2024-25) under PMAY-G is given as under:-

S.	Name of the State/ UT	Central Share	Funds utilised by		
No.		released during FY	the State/UT (including		
		2020-21 to 2024-25	State Matching Share) (Rs.		
		(Rs. in crore)	in crore)		
1	Arunachal Pradesh	376.04	422.17		
2	Assam	23,686.98	24,324.21		
3	Bihar	19,572.62	33,113.61		
4	Chhattisgarh	7,704.00	9,943.59		
5	Goa	0.00	1.99		
6	Gujarat	3,653.56	5,303.19		
7	Haryana	191.02	257.96		
8	Himachal Pradesh	1,052.29	883.02		
9	Jammu And Kashmir	3,474.43	3,728.37		
10	Jharkhand	6,835.28	11,316.15		
11	Kerala	138.42	334.59		
12	Madhya Pradesh	19,969.61	28,280.10		
13	Maharashtra	10,001.77	14,217.08		
14	Manipur	653.12	544.61		
15	Meghalaya	1,978.91	2,090.62		
16	Mizoram	258.50	274.29		
17	Nagaland	476.38	529.93		
18	Odisha	10,692.78	16,348.14		
19	Punjab	411.62	453.03		
20	Rajasthan	5,979.04	11,151.20		
21	Sikkim	3.12	4.72		
22	Tamil Nadu	3,207.26	4,918.34		
23	Tripura	4,228.05	4,350.90		
24	Uttar Pradesh	16,086.31	26,978.46		
25	Uttarakhand	685.72	738.79		
26	West Bengal	9,498.38	16,680.08		
27	Andaman and Nicobar	22.33			
	Islands		16.56		
28	Dadra and Nagar Haveli	16.12			
	and Daman and Diu		112.26		
29	Lakshadweep	0.00	0.01		
30	Andhra Pradesh	425.75	682.22		
31	Karnataka	632.56	915.73		
32	Telangana	0.00	0.00		
33	Ladakh	21.99	20.61		
	Total	1,51,933.95	2,18,936.55		
Note: DMAY C is not implemented in UTs of Bolls! Chandings and Budgets Ct-1					

Note: PMAY-G is not implemented in UTs of Delhi, Chandigarh and Puducherry. State of Telangana did not implement the PMAY-G during previous phase (2016-17 to 2023-24)

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF LOK SABHA STARRED QUESTION NO. *133 TO BE ANSWERED ON 29.07.2025 REGARDING "Housing for All under PMAY-G"

State/UT wise no. of house sites geo-tagged before sanctioning of houses to beneficiaries of PMAY-G, as of 24.07.2025, is given as under:-

S.	Name of the State/UT	Beneficiary household sites geo-tagged before
No		sanctioning of houses
1	Arunachal Pradesh	35,591
2	Assam	28,75,392
3	Bihar	49,01,233
4	Chhattisgarh	23,75,745
5	Goa	254
6	Gujarat	8,29,202
7	Haryana	74,909
8	Himachal Pradesh	97,550
9	Jammu and Kashmir	3,34,773
10	Jharkhand	19,39,716
11	Kerala	76,167
12	Madhya Pradesh	49,38,196
13	Maharashtra	40,82,626
14	Manipur	1,01,549
15	Meghalaya	1,85,772
16	Mizoram	29,959
17	Nagaland	48,760
18	Odisha	28,11,018
19	Punjab	76,723
20	Rajasthan	24,32,047
21	Sikkim	1,397
22	Tamil Nadu	7,43,290
23	Tripura	3,76,279
24	Uttar Pradesh	36,56,226
25	Uttarakhand	68,534
26	West Bengal	45,69,032
27	Andaman and Nicobar Islands	2,593
28	Dadra and Nagar Haveli and	10,935
	Daman and Diu	,
29	Lakshadweep	53
30	Andhra Pradesh	2,46,930
31	Karnataka	5,02,838
32	Telangana	0
33	Ladakh	3,004
	Total	3,84,28,293

Note: PMAY-G is not implemented in UTs of Delhi, Chandigarh and Puducherry. State of Telangana did not implement the PMAY-G during previous phase (2016-17 to 2023-24)